

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.135 of 2012 & IA. Nos. 251, 252 of 2012 & 155 of 2013

Dated: 9th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Shri Vidya Sagar Garg Appellant (s)

Versus

**Shri Surender Singh,
Executive Engineer HVPNL & Ors. Respondent (s)**

Counsel for the Appellant (s) : Ms. Jasneet Kaur

Counsel for the Respondent (s) : Mr. Pardeep Dahiya &
Mr. Suresh Ahuja for
R 1- R-3

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **29th July, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member
vt/rkt

(Justice M. Karpaga Vinayagam)
Chairperson